

09.04.2025

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

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AT 10:30 A.M.

1. BAIL APPLN.4825/2024

ANIL KUMAR AGGARWALPetitioner

Through:Mr. Vijay Aggarwal, Mr. Nagesh Behl, Mr. Rachit Bansal, Mr. Ketan

Kumar Roy, Mr. Saurabh Nayar, Mr. Shekhar Pathak, Ms. Muskan Agarwal, Mr. Kartikay Kumar and

Mr. Aditya Choudhary, Advocates.

versus

DIRECTORATE OF ENFORCEMENT

Through: Mr. Zoheb Hossain and Mr. Manish Jain, Special Counsel with Mr. Vivek

Gurnani, Standing Counsel with Mr.Suradhish Vats, Advocate.

2. BAIL APPLN.434/2025

JAGDISH KUMAR ARORAPetitioner

Through:Mr. Arshdeep Singh Khuram, Mr. Debopriyo Moulik, Mr. Peeyush Bhatia and Mr. Manan Khana,

Advocates.

versus

DIRECTORATE OF ENFORCEMENTRespondent

Through: Mr. Zoheb Hossain and Mr. Manish Jain, Special Counsel with Mr. Vivek

Gurnani, Standing Counsel with Mr.Suradhish Vats, Advocate.

09.04.2025

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 27

HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

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AT 10:30 A.M

1 . CM(M) 3564/2024 & CM APPL. 59059/2024

SHAILENDRA JAIN

.....Petitioner

Through: Mr. Adtiya Jain and Mr. Desam Sudhakar Reddy, Ms. Sarika S.Advs.

versus

UNION OF INDIA

.....Respondent

Through: Mr. Rajesh Kumar, SPC with Mr.Aakash Kumar Singh GP Mr. Rahul Kumar Sharma,

& Mr.Yash Narain Advs..

COURT NO. 24**HON'BLE MR. JUSTICE ANISH DAYAL**

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FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmatishgoel@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME
FOR PRONOUNCEMENT OF JUDGMENT AT 2:30 P.M.			
1.	I.A. 36412/2024 In CS(COMM)- 628/2022 I.A. 11827/2023 I.A. 13667/2023	ZHUHAI HANSEN TECHNOLOGY CO LTD V/s AKSH OPTIFIBRE LIMITED AND ORS	GURMEET BINDRA, MANISHA SINGH, VIKAS GOEL, RITESH SHARMA, VIVEK GUPTA, HARMANBIR SINGH SANDHU, WANGLEN NGANGOM
2.	I.A. 9565/2024 In CS(COMM)- 677/2023	CONCEPTUM LOGISTICS INDIA PVT LTD V/s SAMRAJAYA GLOBAL SHIPPING SERVICES	AMITAVA MAJUMDAR, ARVIND KUMAR GUPTA, ASHUTOSH TIWARI, ABHIESUMAT GUPTA, RAGHAV ALOK, VASHUDHA TRIVEDI, YASH GUPTA

Concluded**BY ORDER****REGISTRAR ORIGINAL**